

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH,
NEW DELHI**

**C.P.No.219/2016
in
OA No.220/2003
MA No.1432/2016**

New Delhi this the 7th day of February, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. P.K.Basu, Member (A)**

Smt. Bimla Aggarwal
W/o Late R.L. Aggrawal
R/o B-2, Marge 2
Saket, New Delhi.Petitioner.

(By Advocate: Shri Shobhit Nanda for Shri Satinder Kapur)

VERSUS

1. Mr. Balibir Singh Dhol
Deputy Director
Director of Public Instruction
Punjab Education Department Services
Chandigarh, Punjab.
2. Mr. Santosh Kumar Mall
Commissioner
Kendriya Vidyalaya Sangathan
KVS, JNU Campus, Mehrauli Road
New Delhi.
3. Mrs. Santosh Mirdha, Deputy Commissioner
Chairman
Union of India
KVS, JNU Campus, New Delhi. Respondents.

(By Advocate: Ms. Salini A.P. for Shri S.Rajappa for R-2 & 3)

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar, Member (J)

When this matter is taken up, the learned counsel for the petitioner submits that the Order of this Tribunal has been complied with. Accordingly,

the CP is closed and notices issued to the respondents are discharged. No costs.

(P.K.Basu)
Member (A)

(V. AJAY KUMAR)
Member (J)

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